

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 04 OF 2019 &
IA NO. 1805 OF 2018 & IA NO. 246 OF 2019**

Dated: 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Chikkahalli Solar Power Project LL.P & Anr. Appellant(s)
Versus
Bangalore Electricity Supply Company Limited & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s): Mr. Balaji Srinivasan
Ms. Pallavi Sengupta
Ms. Anini Desbarman for R-1

Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **18.11.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/vt